

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 3156/2024 In C.P. (IB)/111(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - Kamal Agarwal
IN THE MATTER OF
Mcarbon Tech Innovation Private Limited
V/s
Pointific Digital Private Limited

Section: 22(3) a U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.3156/2024: - Adv. Tanay Mandot appeared for the Applicant/RP. This IA has been filed by the applicant/ RP seeking confirmation of appointment as RP. It has been stated in the application that vide resolution dated 21.03.2024, the CoC resolved with confirmation of, the applicant as RP. In view of the facts and circumstances mentioned in the application, the appointment of Mr. Kamal Agarwal as a Resolution Professional is approved. **IA.No.3156/2024 is allowed and disposed of** accordingly.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)